

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1576  
ANSWERED ON:29.07.2015  
Financial Assistance to NGOs  
Patel Shri Dilip;Raj Smt. Krishna

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details of the financial assistance provided by the Government to Non-Governmental Organisations (NGOs) in the field of education during each of the last three years and the current year, NGO and State-wise;
- (b) whether the Government has received complaints alleging irregularities committed by these NGOs;
- (c) if so, the nature of the complaints reported during each of the last three years and the current year and the action taken against such NGOs;
- (d) the mechanism put in place by the Government to check irregularities; and
- (e) whether the Government has modified the guidelines for Grant-in-Aid to the NGOs and if so, the details thereof?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)

(a): Details of financial assistance provided to NGOs State-wise during the last three years and in the current financial year, in the field of education under the schemes of (i) Scheme of Support to Voluntary Agencies for Adult Education & Skill Development and (ii) Assistance for Experimental and Innovative Component of Sarva Shiksha Abhiyan are at Annexure - I.

(b & c): Yes Madam. Complaints have been received against some of such NGOs and these are largely in the nature of administrative and financial irregularities, violation/non-compliance of Guidelines and grievances of staff members. A state-wise list of NGOs found to be involved in irregularities of such nature during the last three years and the current year and details of action taken against each are at Annexure - II.

(d): Under the Scheme of Support to Voluntary Agencies for Adult Education & Skill Development, the mechanism to check irregularities includes periodic review of administrative and financial functioning of NGOs by the National Literacy Mission Authority (NLMA); development of a web based monitoring system; uploading of physical and financial activities of NGOs in public domain, online submission/approval of the Annual Action Plan of NGOs for utilisation of Government funding; periodic evaluation of NGOs by third party reputed agencies; random audit by Comptroller and Auditor General of India (CAG), Internal Audit; Performance audit by Third Party Expert agencies; annual audit of NGOs' accounts and submission of utilisation certificate; settlement of accounts of grants released in the preceding years before considering release of further grants and inspection by Ministry officers during field visits.

Under the Sarva Shiksha Abhiyan (SSA), Assistance to NGOs is sanctioned by National level Grant-in-Aid Committee (GIAC) of the SSA for exceptional innovations for a limited two year period. Joint evaluation team along with the state government representatives visit the project after one year to evaluate the same before any further funds are released to the NGO.

(e): No, Madam.

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